

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-83/1994/6176/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Pranjal Bora,  
Presiding officer,  
Industrial Court, Guwahati.

Dated Guwahati the 25<sup>th</sup> November, 2021.

Sub: **Station leave permission.**

Ref:- Letter No. IT.5/2021/283 dtd. 23.11.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, **from the evening of 26.11.2021 till the morning of 29.11.2021**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District and Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office as well as of the Labour Court, Kamrup(M), Guwahati during this period.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-83/1994/6177-1A, dated 25.11.2021**

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2.  The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Sd/-